

ITEM NO.2

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 838/2019

M.K. RANJITSINH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[ONLY I.A. NOS. 157733 OF 2021, 6537 OF 2022 AND 15066 OF 2022 ARE LISTED UNDER THIS ITEM.]

IA No. 157733/2021 - INTERVENTION/IMPLEADMENT

IA No. 6537/2022 - MODIFICATION OF COURT ORDER

IA No. 15066/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 16-12-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :Mr. Shyam Divan, Sr. Adv.
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Ms. Madhurima Tatia, AOR
Mrs. Priya Puri, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. NOS. 157733 OF 2021, 6537 OF 2022 AND 15066 OF 2022

1. Learned counsel appearing for the applicant seeks permission to withdraw the captioned applications.
2. Permission, as sought for, is granted.
3. The Interlocutory Applications are, accordingly, dismissed as withdrawn.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR